

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AARGEE STAFFING SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	AARGEE STAFFING SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/03/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON	ROC Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900TN2009PTC070925
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No 3726 Door No 41 Ma Foi House, 6th Avenue Q Block, Anna Nagar(Chennai), Chennai, Egmore Nungambakkam, Tamil Nadu, India, 600040
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 th October, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	"No.22, West Wing, Luz Golden Enclave, 180, Luz Church Road, Mylapore, Chennai-600004" Email: ksrics.ip@gmail.com Telephone No.: 9444867208 IBBI/IPA-002/IP-N01123/2021-2022/13654
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd November, 2025

Notice is hereby given that the AARGEE STAFFING SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 24th October, 2025

The stakeholders of 24th October, 2025 are hereby called upon to submit a proof of their claims, on or before 23rd November, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SRIRAM KRISHNAMOORTHY

Liquidator for CHIDA SPINNING MILLS PRIVATE LIMITED

IP No.

IBBI/IPA-002/IP-N01123/2021-2022/13654

Date 29. 10.2025

Place: Chennai